

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT) (INSOLVENCY) NO.912 OF 2020

In the matter of:

Shashika Indermal Jain

Appellant

Vs

Dealberg Technologies Pvt Ltd

Respondent

Present:

Mr Kairav Trivedi, Advocate for appellant.

Mr Abhishek Emmanuel and Mr. Sudarshan Kesthur, Advocates for Respondent

ORDER

(Virtual Mode)

15.03.2021- 10 days more time is given to Sh Sudarshan Kesthur, learned counsel for the Respondent to file hard copy of the reply affidavit. Before filing the hard copy of the reply affidavit with the Registry, Learned counsel for the Respondent is directed to serve hard copy of the reply affidavit to the learned counsel for the Appellant.

List the matter on **5th April, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms Shreesha Merla]
Member (Technical)**

bm/RR